

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1028-1029 OF 2008

C.MAGESH & ORS.

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

(With appln(s) for exemption from filing O.T. and permission to file additional documents and with office report )

Date: 09/03/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR  
HON'BLE MR. JUSTICE DEEPAK VERMA

For Appellant(s) Mr. Sushil Kumar, Sr. Adv.  
Mr. V.K. Biju, Adv.  
Mr. Aditya, Adv.  
Ms. Meenakshi, Adv.  
Mr. Dinesh Kumar Garg, Adv.

For Respondent(s) Ms. Anitha Shenoy, Adv.  
Ms. Rashmi Nandakumar, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. Sushil Kumar, learned senior counsel appearing for the appellants resumed his arguments at 3.10 p.m. and his legs when the Court rose for the day leaving the matter as part-heard. was on

List on 10.03.2010.  
(Shashi Sareen) ( Shashi Bala Vij)  
Court Master Court Master